## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>08.02.2017.</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 38/16

PETITION NUMBER

TP 159/17

NAME OF THE PETITIONER (S) :

MEENA HOLDINGS LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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PHONE NUMBER

REPRESENTATION BY WHOM

CSTHIRDPAL CURINE

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Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)